

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/499/ (IB)/2017  
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD  
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M/s. Everon Castings  
Corp. Pvt. Ltd.  
2. Rahul Chivukula

M/s. S.V. Barin Kumar  
B. K. K. K. K. K.  
O. A.

B. K. K. K. K.  
8/12/17  
Rahul

**ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor has brought one DD to the tune of Rs.3,60,000/- dated 14.11.2017 to be drawn at Karur Vysya Bank; the same is handed over to the Counsel for the Petitioner. Counsel for the Corporate Debtor has prayed for time to explore the possibilities of settlement between the parties. At request, time is enlarged. Put up on **18.12.2017 at 10.30 A.M.**

ghk

- sdr  
MEMBER (JUDICIAL)